

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI**

O.A. No. 599 of 2022

In the matter of:

Capt. (IN) Sanjeev Harjai (Retd.) ...Applicant

Vs

State of Haryana & Others ...Respondents

**REPORT ON BEHALF OF RESPONDENT NO. 3 THROUGH NITIN  
KADIAN, EXECUTIVE ENGINEER, MUNICIPAL CORPORATION  
FARIDABAD.**

**MOST RESPECTFULLY SHOWETH:**

1. That present report is being filed by Nitin Kadian, Executive Engineer, Municipal Corporation Faridabad (Respondent No. 3) who is authorised to file reply on behalf of Respondent No. 3.
2. That the above subjected Complaint/OA has been filed by applicants stated to be residents of President, Jalvayu Vihar Apartments Owner's Association (Regd.), Sector-29, Faridabad complaining about discharge of sewage from Colonies like Baselwa / Bhoor etc. into storm water drain which passes through Sector - 29, 30 & 31 behind Jalvayu Vihar Jadunath Enclave and SOS Campus in Sector - 29, Faridabad.



3. That present report is being filed by answering respondent in compliance with the order dated 16.01.2023 passed by this Hon'ble Tribunal.
4. It is submitted that to tap Sector-21 Disposal sewage, a 10 MLD STP has been constructed and commissioned by Faridabad Smarty City Limited. Currently treated water (upto tertiary level) is being discharged in the drain till the preparation of Badkhal Lake bed. Thereafter, treated discharge will be pumped to Badkhal Lake. Balance sewage will be tapped through 600mm line under AMRUT which to be connected with Badshahpur STP through Sector-29 disposal. The work of crossing railway line and National Highway Delhi-Mathura is on hold due to permission awaited from the Railway Department as well as NHAI till now. Many Request letters was sent to NHAI through memo nos. Memo No. MCF/XEN-11/2021/09 dated 25.02.2021, MCF/EE-1/2021/67 dated 16.04.2021, MCF/EE-11/2021/102 dated 17.06.2021, MCF/EE-II/2021/160 dated 30.07.2021, MCF/EE/AMRUT/2022/127 dated 25.05.2022 & MCF/EE/AMRUT/2022/337 dated 16.09.2022, MCF/EE/AMRUT/ 2022/441 dated 23.11.2023 and to the Railway Department through memo no. MCF/EE (AMRUT)/2022/261 dated 05.08.2022 and MCF/EE (AMRUT)/2022/328 dated 13.09.2022. Now, NOC from NHAI has been received on 18.06.2024 and the work is in progress which will be completed upto 31.12.2024. The sewage of Bhood Colony and Baselwa colony has already been tapped by MCF with existing sewer line and the sewage of these colony is going at Sector-18 disposal.


Action plan for treatment of generated sewage following STPs are commissioned / under construction, detail as under:-



Sr. No.	Project detail	Status	Time line	Remark
1.	Construction of 80 MLD STP at Mizapur on SBR technology	In progress 98%. Under trial run	Operational by 31.12.2024	After completion of this work, the O&M work will be
2.	Construction of 100 MLD STP at Paratapgarh on SBR technology	In progress 98%. Under trial run	Operational by 31.12.2024	looked after by FMDA as per Govt. direction
3.	10 MLD STP by FSCL	Commissioned	Operational	By FMDA
4.	45 MLD STP at Badshahpur	Under upgradation has been completed and under trial	31.01.2025	By FMDA
5.	2 MLD STP at Dushera Ground	80% completed	31.12.2024	By MCF
6.	15 MLD STP at Sector-25	98% completed	31.12.2024	By FSCL
7.	5 MLD STP at golf course, NIT Faridabad	98% completed	31.12.2024	By FSCL

In view of submissions made herein above, nothing survives in the present Original Application and same is liable to dismissed.

Date: 25.11.2024  
Place: Faridabad

  
Nitin Kadian  
Executive Engineer,  
Municipal Corporation Faridabad

NITIN KADIAN  
EXECUTIVE ENGINEER  
M.C.F.